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Gujarat Motor Vehicles (Taxation Of Passengers) (Amendment) Act, 2014

16 OF 2014

[28 July 2014]

CONTENTS

- 1. Short title.
- 2. Amendment of section 3 of Bom. LXVII of 1958.

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AN ACT

further to amend the Gujarat Motor Vehicles (Taxation of Passengers) Act, 1958.

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

1. Short title. :-

This Act may be called the Gujarat Motor Vehicles (Taxation of Passengers) (Amendment) Act, 2014.

2. Amendment of section 3 of Bom. LXVII of 1958. :-

In the Gujarat Motor Vehicles (Taxation of Passengers) Act, 1958, in section 3, in sub-section (1), for the words "seventeen and one-half per cent.", the words "seven and one-half per cent." shall be substituted.